

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 30

C.P. (IB)/1071(MB)2022

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **01.02.2024**

NAME OF THE PARTIES: **DBS BANK INDIA LIMITED V/S SAPNA**
VICKY SHAH

Section 95(1) of the Insolvency & Bankruptcy Code, 2016

ORDER

1. Mr. Nikhil Rajani, Advocate i/b V. Deshpande & Co. appeared for the Petitioner.
2. Mr. Yahya Batatawala, Advocate appeared for the Respondent.
3. Learned Counsel for the Respondent seeks some time to file reply. Time granted.
4. List this matter on **22.02.2024** for hearing.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna